

No. DSJ/Bilaspur/Reader/2021-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 16th September, 2021.

OFFICE ORDER.

It is informed to the General Public, Advocates, Litigants, Prosecution and all the concerned that undersigned will be on leave on 17.09.2021 and 18.09.2021, as such, the cases fixed for 17.09.2021 and 18.09.2021 will be taken for effective hearing as under:


Cases fixed for hearing.	Cases adjourned for effective hearing.
17.09.2021	24.09.2021
18.09.2021	25.09.2021


(Davinder Kumar),
District & Sessions Judge,
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021-5384, Dated the 16th September, 2021.

Copy forwarded to:-

1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.


(Davinder Kumar),
District & Sessions Judge,
Bilaspur, H.P.